

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 10**

**C.P. (IB)/94(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **28.03.2024**

NAME OF THE PARTIES:      **RELIANCE      COMMERCIAL      FINANCE**  
**LIMITED V/s PIFINITI MOVIES PRIVATE**  
**LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Ranveer Chapekar, Advocate i/b Thodur Law for Financial Creditor.
2. Learned Counsel for the Financial Creditor informs that reply was served yesterday and seeks some time to peruse the same.
3. List this matter on **15.04.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna